## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 220 & 219 of 2017 IN DFR NO. 4097 OF 2016

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R.2

## <u>ORDER</u>

(IA No.219 of 2017)

(Application for condonation of delay in filing)

List the matter on <u>30.05.2017.</u> In the meantime, affidavit of service be filed.

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt